

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 12.01.2021  
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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APPLICATION NUMBER : IA/230/2020 IN MA/694/2019

PETITION NUMBER : CP/64/IB/2018

NAME OF THE PETITIONER(S) : The Assistant Provident Fund Commissioner &  
Recovery Officer, Employee Provident Fund  
Organisation

NAME OF THE RESPONDENT(S) : Ms.Satya Devi Alamuri, (Liquidator)  
M/s. of G B Engineering Enterprises Pvt Ltd

UNDER SECTION : Sec 60(5) Of IBC 2016

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**ORDER**

Due to paucity of time, the matter stands adjourned to **12.02.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS